

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: Filling up of 05 (five) vacancies in the cadre of District & Sessions Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified for the year 2021 - Publication of list of eligible officers - Regarding.

READ:1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2. High Court's Notification No.521-B.Spl., dated 05.08.2021.

ORDER ROC.NO.572/2021-B.SPL., DATED:28.08.2021

The High Court made the following Order:-

The following list of eligible officers in the cadre of Civil Judges (Senior Division) who have completed 5 years of qualifying service as on 31.03.2021 to be considered for promotion as District & Sessions Judges (Entry Level) under 65% quota to fill up **05 (five)** vacancies notified for the year 2021 vide Notification 2nd read above.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	Sri S.Srinivasa Rao, Prl. Senior Civil Judge, Vijayawada, Krishna District .
2.	Smt. Shammi Parvin Sultana Begum, I Addl. Senior Civil Judge, Vijayawada, Krishna District.
3.	Sri Peddinti Bhaskar Rao, Senior Civil Judge, Repalle, Guntur District.
4.	Sri T.Raja Venkatadri, Senior Civil Judge, Bhimavaram, West Godavari District.
5.	Smt. P.Sri Satya Devi, III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
6.	Sri K.Satya Naga Bala Prasad, Prl. Senior Civil Judge, Guntur.

7.	Sri P.Panduranga Reddy, Senior Civil Judge, Kavali, Nellore District.
8.	Sri S.M.Phani Kumar, Prl. Senior Civil Judge, Nandyal, Kurnool District.

Sunehi
28.08.21
REGISTRAR (VIGILANCE)